

Title: Need to appoint a high power committee for allround development of Nagpur. -Laid.

SHRI VILAS MUTTEMVAR (NAGPUR) :

Now time has come to pay urgent attention to a fact of very recent history when our city of Nagpur was suddenly stripped of its status of a State Capital in 1956. Then Prime Minister Late Pt. Jawahar Lal Nehru had given a solemn assurance to the people of Vidarbha and particularly of Nagpur that the importance of the city would be maintained in all other respects. The fazalali commission had originally recommended a separate State status for Vidarbha and on sound ground of historical economic and other relevant consideration.

Apart from these considerations stated above, regular and adequate air services from and to Nagpur are certainly the need of the day for the entire region of Vidarbha. Now Nagpur Aerodrome has been developed faster to accommodate all kinds of air cargo and very little expenses will be required to convert it International Passenger Airport which will generate scope for the entire region of Vidharbha in numerous dimensions of industrial and commercial spheres such as tourism and trade.

No additional trains to New Delhi, Bombay, Calcutta and Madras from Nagpur directly are in sight in spite of a three year old commitment from Railway Ministry nor Nagpur, Nagbhir narrow guage line converted into a broadguage one.

The thousands of weavers from Nagpur have no jobs. The Halbas among the tribals are deprived of their tribal status and of all facilities that they enjoyed earlier.

The population of Nagpur has already crossed the figure of three millions. Majority of them have no proper shelter, no drinking water, no roads, no electricity, no basic facilities day by day their living condition is deteriorating.

I, therefore, appeal to the New Prime Minister on behalf of the people of Nagpur to appoint a high Power Committee for formulating special provisions to ensure an allround development of Nagpur without delay.